

ITEM NO.801

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) Diary No(s).18735/2023

JAMIAT ULAMA-I-HIND &amp; ANR.

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

Date : 03-05-2023 This petition was mentioned today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Ms. Vrinda Grover, Adv.  
Mr. Tahir Hakim, Adv.  
Mr. Ejaz Maqbool, AOR  
Mr. Shahid Nadeem, Adv.  
Mr. Soutik Banerjee, Adv.  
Mr. Saif Zia, Adv.

For Respondent(s) Mr. Harish Salve, Sr. Adv.  
Mr. Ameet Naik, Adv.  
Ms. Madhu Gadodia, Adv.  
Mr. Harshvardhan Jha, Adv.  
Ms. Yugandhara Pawar Jha, AOR  
Mr. Aman Pathak, Adv.

Mr. Raghav Shankar, Adv.  
Mr. Mahesh Agarwal, Adv.  
Mr. Ankur Saigal, Adv.  
Ms. S. Lakshmi Iyer, Adv.  
Mr. Chirag Nayak, Adv.  
Mr. E.C. Agrawala, AOR

UPON hearing the counsel the Court made the following  
O R D E R

- 1 Upon being mentioned, taken on board.
- 2 Ms Vrinda Grover, counsel appearing on behalf of the petitioner, states that a limited relief is sought in these proceedings under Article 32 of the Constitution, namely, that a disclaimer should be made in the title of the film to the effect that it is a work of fiction.

- 3 Mr Harish Salve, senior counsel appearing on behalf of the fourth respondent, with Mr Ameet Naik, is not agreeable to the suggestion of the petitioner in regard to the introduction of a disclaimer.
- 4 The relief which has been sought under Article 32 can well be pursued in appropriate proceedings before the High Court under Article 226 of the Constitution. Hence, we are not inclined to entertain the petition on that ground, but, leave it open to the petitioner to move the appropriate High Court.
- 5 In the event that the High Court is moved and since it is stated that the film is stated to be due for release on 5 May 2023, the High Court may consider the request for early listing.
- 6 The petition is disposed of.
- 7 Pending application, if any, stands disposed of.

**(SANJAY KUMAR-I)**  
**DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)**  
**ASSISTANT REGISTRAR**